

**NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI**

**C. P. NO. 60(ND)16
CA. NO.**

CORAM:

**PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)**

**SH. M.K. HANJURA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2016**

NAME OF THE COMPANY: M/s. Vandana Goswami V/s. M/s. Sneh Bihari State Pvt. Ltd.

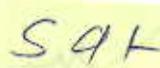
SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR KK SHARMA	SR ADV.	PETITIONER	
	MR RAJIV BAKSHI	ADV		
	Ms BHANITA PATOWARY	ADV		
2.	Ms. Visender Grover	Sq. Adv.		
3.	Ms. Vipul Grover	Adv.		
4.	Ms. Shelly Khanna	Adv.	for Respondent No. 2	
5.	Ms. S.K. Giri	Adv.		
6.	Ms. Tatsumi Mehta	Adv.		
1.	Mr. Vikas Mehta	Adv.	for R-3	
2.	Ms. Anuradha Mehta	Adv.		

ORDER

Learned counsel for the parties are present. Arguments have been heard in part. Learned counsel for the parties are directed to file the synopsis, the written submissions and the list of the judgments on which they intend to rely on or before the next date.
List on 05.10.2016 for further arguments.


(R. Varadharajan)
Member (Judicial)


(Mahendra Krishan Hanjura)
Member (Judicial)